

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 19.12.2019 (THURSDAY)
COURT OF CHAIRPERSON
03:30 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1092 of 2019	Akram Khan Vs. Bank of India Ltd.	A Anandan	Aditya Kumar-R1 Devarajan Raman- R2
2.	Comp. App. (AT) (Ins) No. 1187 of 2019	Stressed Assets Stabilization Fund (SASF). Vs. Bijay Murmuria, Resolution Professional & Ors.	Debamitra Adhikari	Anand Varma-R1 Dinkar Singh-R2 Abhijit Sinha-R5

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